

National Company Law Tribunal

Allahabad Bench

CP No. 76/84/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Lokesh Tiwari Vs ROC

SECTION OF THE COMPANIES ACT: 241/244 of the companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Shruti Srivastava	PCS,	Respondent	Shruti
2.	Fahim	Advocate	Petitioner	Fahim

CP No.76/2016

Parties are represented by their respective counsels/PCS. The respondent files objection to the reply filed by the petitioner. A copy thereof be served to the petitioner counsel.

The case is fixed for argument on 12th October, 2017.

Dated:08.09.2017

Sd _____
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash